

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1500/2016

New Delhi, this the 29th day of April, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Shri Piar Singh, Executive Engineer (Age 54)
S/o Late Sarwan Singh
R/o 72, Leah Apartments
Vasundhra Enclave Delhi. Applicant

(By Advocate : Mr.Rajeev Sharma)

Versus

1. North Delhi Municipal Corporation,
(through its Commissioner)
Dr. S.P. Mukherjee Civic Centre
J.L. Marg, New Delhi.
2. The Commissioner,
North Delhi Municipal Corporation,
Dr. S.P. Mukherjee Civic Centre, 4th Floor
J.L. Marg, New Delhi.
3. Director (Personnel)
North Delhi Municipal Corporation,
Dr. S.P. Mukherjee Civic Centre, 4th Floor
J.L. Marg, New Delhi. Respondents

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Heard the learned counsel for the applicant.

Since the appeal/representation dated 8.10.2015 of the applicant is pending before the authorities, the matter is disposed of at the admission stage, without going into the merits of the case and without issuing notice to the respondents with a direction to the respondents to dispose of the appeal /

representation dated 08.10.2015 by passing a reasoned and speaking order within a period of one month from the date of receipt of a copy of this order.

While disposing of the appeal/ representation of the applicant the plea taken in this OA may be considered by the respondents. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member A)

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